

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:963
ANSWERED ON:28.11.2014
IMPORT OF RICE BY STC
Saraswati Shri Sumedhanand

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Food Corporation of India (FCI) has requested State Trading Corporation (STC) to import rice from Myanmar;
- (b) if so, the details thereof;
- (c) whether the STC is facing transport related problems in importing rice from Myanmar via Manipur due to broad gauge work being carried out on Laming-Badarpur railway track; and
- (d) if so, the manner in which the STC proposes to resolve these problems?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a)&(b) Yes, Madam. FCI has advised STC to float tenders for import of 10,000 MTs per month of rice for Manipur for meeting the requirement of Public Distribution System (PDS) and Other Welfare Scheme (OWS).

(c)&(d) As per decisions of FCI, STC would hand-over the imported cargo to FCI/State Government at Moreh Land Customers Station (LCS), Manipur and FCI/State Government would make necessary arrangement for onward transportation within State.